

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3286
TO BE ANSWERED ON 15.03.2018

PENDING PROPOSALS UNDER RURAL SCHEMES

3286. SHRI K.R.P. PRABAKARAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of proposals pending with regard to the rural development schemes in Madhya Pradesh as on date;
- (b) the dates on which the Government has received the proposals and the reasons for their pendency, proposal-wise; and
- (c) the details of the action taken/being taken by the Government to approve these proposals?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM) and National Social Assistance Programme (NSAP) in rural areas of the country including Telangana and Andhra Pradesh, to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities. Proposals received from the State Governments/UT Administrations are sanctioned as soon as satisfactory compliances are received as per the scheme guidelines.
